GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:705 ANSWERED ON:25.11.2011 ANGANWADI WORKERS Rana Shri Kadir;Singh Shri Bhupendra

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi Workers in the country, State-wise
- (b) the details of honorarium being paid to Anganwadi workers;
- (c) whether her Ministry proposes to enhance the honorarium of Anganwadi workers;
- (d) if so, the details thereof;
- (e) whether her Ministry proposes to appoint these Anganwadi workers as permanent employees;
- (f) if so, the details thereof; and
- (g) the details of age-limit criteria for the appointment of Anganwadi workers?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) As on 30.9.11, there are 12,20,463 Anganwadi Workers (AWWs) in the Country. The State-wise details are given in Annexure-I enclosed.
- (b) to (d) The details of honorarium paid to Anganwadi Workers and Anganwadi Helpers from time to time are as under

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Qualification/ Year 1975 1.4.78 1.7.86 2.10.92 16.5.97 1.4.02 1.4.08 1.4.11 -76

Non-Matriculate 100 125 225 350 438 938 1438 2938

Matriculate 150 175 275 400 500 1000 1500 3000

Non-Matriculate - - 250 375 469 969 1469 2969

With 5 year exp

Matriculate - - 300 425 531 1031 1531 3031

With 5 year exp

Non-Matriculate - - 275 400 500 1000 1500 3000

With 10 year exp
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Matriculate - - 325 450 563 1063 1563 3063

Mini-Anganwadi Workers - - - - 500 750 1500

With 10 year exp

(w.e.f. 1.1.7)

(In Rupees)

The honorarium of AWWs has been enhanced recently w.e.f. 1.4.2011. This has been increased by Rs.1500/- p.m. over the last honorarium drawn.

- (e) & (f): No Madam. ICDS Scheme envisages AWWs as honorary workers from local community who will render services on a part-time basis.
- (g): Any lady in 18-44 years of age, from the local village and acceptable in the local community can be appointed as AWW.